

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
(Appellate Jurisdiction)

**IA NOS. IA NO. 1589 OF 2018 IN**  
**DFR NO. 4355 OF 2018**

**Dated: 14<sup>th</sup> November, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**M/s. Brics Renewable Energy Private Limited** .... **Appellant(s)**  
**Versus**  
**Bangalore Electricity Supply Company Limited & Ors.** .... **Respondent(s)**

Counsel for the Appellant(s) :

Counsel for the Respondent(s) : Mr. Balaji Srinivasan  
Ms. Pallavi Sengupta for BESCO

**ORDER**

**(IA No. 1589 of 2018 – for urgent listing)**

None present for the Applicant/Appellant. Ms. Pallavi Sengupta, learned counsel takes notice on behalf of BESCO.

List the matter on **26.11.2018**.

**(S. D. Dubey)**  
**Technical Member**

*mk/js*

**(Justice Manjula Chellur)**  
**Chairperson**